

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-227**  
43/241/ND/2019

**IN THE MATTER OF:**

Mr. Anand Mittal & Ors.

Vs.

M/s. Mahesh Mercandise Pvt. Ltd. & Ors.

....APPLICANT

....RESPONDENT

**SECTION**

U/s 241

**Order delivered on 7.02.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SMT SAROJ RAJWARE,**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: -

For the Respondent

: Mr. Vivek Sinha, Mr. Vivek Malik, Mr. Kartikeya Jain, Mr. Himanshu, Advocates

For the Intervener

:

**ORDER**

Counsels for both sides are present. The matter stands adjourned.

List on 23.3.2020.

- Sd -

**(SAROJ RAJWARE)**  
**MEMBER (TECHNICAL)**

Surjit

- Sd -

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**